

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
NEW DELHI

C.P NO. 30(ND)/2017  
CA NO.

CORAM:

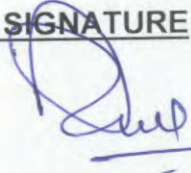
PRESENT: SH. R.VARADHARAJAN  
Hon'ble Member (J)

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 21.02.2017

NAME OF THE COMPANY: Loy Antony Gomes  
V/s  
Loy Trading Exim Pvt. Ltd.

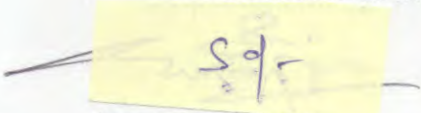
SECTION OF THE COMPANIES ACT: 98(1)

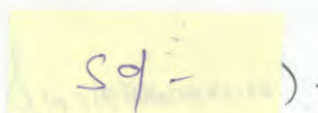
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Alok Kumar Kuchhac	Adv.	Petitioner	

ORDER

Learned Counsel for the Petitioner is present and states that the notice of today's hearing has been served on both the Respondents. However, the Respondents are not present. One final opportunity is given for the appearance of the Respondents.

Post the matter for 14.03.2017.

  
(S.K.MOHAPATRA)  
MEMBER (TECHNICAL)

  
(R.VARADHARAJAN)  
MEMBER (JUDICIAL)